श्री बी० सत्यनारायण रेड्डी (म्रान्ध्र प्रदेश) : मेरा प्वाइंट म्राफ म्रार्डर है।

MR. CHAIRMAN: There is no subject. Mr. Singh, will you listen to me? (Interruptions). Mr. Reddy, please sit down. Just a minute (Interruptions).

ı p.m.

37 [~]

कुछ माननीय सदस्य : श्रीमन्, हमको बोलने का मौका दीजिए।

श्री रामेश्वर सिंह : श्रीमन्, कुछ माननीय सदस्यों को सदन में ग्राने नहीं दिया गया है। यह सदन का श्रपमान है।

श्री सभापित : श्री रामेश्वर सिह जी, ग्रव ग्राप बैठ जाइये । ग्रव मैं इस मामले को तय करता हूं कि जव डिसकशन होगा तो उस वक्त सब बोलेंगे । ग्रभी इस वक्त बोलने का कोई फायदा नहीं है ... (Interruptions)

I am standing. (Interruptions) There is no subject for discussion. In fact, Mr. Advani has very correctly said that he has raised this subject and asked for a discussion. What is the use of anticipating that by raising the issue right now.. (Interruptions) Otherwise we will not be able to do our other work. I think the matter may rest here and Mr. Advani's request and Mr. Shahi's request may before me. (Interruptions) Now, Mr. Secretary-General to lay Papers on the Table (Interruptions).

श्री रामेश्वर सिंह : श्रीमन्, ग्राप मेरी बात सुन लीजिए...(Interruptions)

MR. CHAIRMAN. I do not think we can get into it just now. We cannot have it just now.

श्री रामेश्वर सिंह: श्रीमन्, सदस्यों को सदन में भ्राने नहीं दिया गया है... (Interruptions) श्री सभापति : ग्राप फिर कहेंगे, फिर कहेंगे, फिर कहेगे । इस वक्तः कुछ भी कहने की जरूरत नहीं है ।

PAPERS LAID ON THE TABLE

SHRI BHUPESH GUPTA (West Bengal): On this I have a submission to make.

SHRI SADASHIV BAGAITKAR (Maharashtra): I am on a point of order. (Interruptions)

SHRI ARVIND GANESH KARNI (Maharashtra): On a point of order. You are calling for the Papers to be laid on the Table. (Interruptions) Mr. Kesri is going to place some Ordinances on the Table of the House. But Sir, you have yourself ruled in the last Session that Ordinances in the ordinary course should not be issued. Has the Government become wild or otherwise? I do not know. Sir the Ordinance on Black Bondsnns "n(I;ffi ffih†c7z the Table of the House. It should be thrown out. It cannot be placed on the Table of the House. I would appeal to Mr. Kesri not to place it on the Table of the House. (Interrup tions)

Statement of the Bills passed by the Houses of Parliament during the Hundred and Sixteenth Session of the Rajya Sabha and assented to by the President.

THE SECRETARY-GENERAL: Sir, I beg to lay on the Table a Statement (in English and Hindi) showing the Bills passed by the Houses of Parliament during the Hundred and Sixteenth Session of the Rajya Sabha and assented to by the President. (Interruptions) [Placed in Library. See No. LT- 1777|81].

SHRI SADASHIV BAGAITKAR: On a paint of order. (Interruptions).

SHRI ARVIND GANESH KUL-KARNI: When we are objecting, how can you allow him.... (Interruptions).